PROFORMA FOR DECLARATION OF ASSETS (As On 31.03.2012)

Name of Officer (In Full) **AVINASH KUMAR TRIPATHI**

Date of Birth 19-06-1980

Present pots held CIVIL JUDGE - II (DISTRICT & SESSION COUTE RAIPUR)

		Immovat	ole Property	
Name of District. Sub- Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance gift of otherwise whit details of persons from whom acquired
	Housing and other Building	Land		persons arom whom acquired
1	2	3	4	5
VILL & POST NAGANPUR, TAH BARAJASRA DIST- ILAHABAD (U.P.)	1 MUD HOUSE (120x270) Sq.feet. 1 HOUSE (60X40) Sq.feet.	70 BIGHA (IRIGETED) 28 BIGHA (UNIRIGETED) 2 HURTICUTURE OF MANGO	 Ms. SURESH TRIPATHI Ms. RAMESH TRIPATHI Ms. RAJESH TRIPATHI Ms. RAKESH TRIPATHI Note:- No. 1 & 2 & 4 UNKLE (1&2 ELDER BROTHER & 4 YOUNGER BROTHER) & 3 MY FATHER 	Inheritance & Undivided
		Movable Property (Valu	ued Above 25,000/- of Rs)	
ame of Articles			*	
2. 1 HONDA ACTIVA	AR No CG 04 HC 7040 (No. CG 04 K 7579 (53,0			
3. 1 1.5 T. Air.C. WOR	LPOOL (25,900/- Rs.)			
		Jewellary (Lump Sum)	

01. 360 Gm GOLD (10,98,000/-Rs.)

02. 550 Gm SILVER (30250/-Rs.)

	Shares/D	ebentures		
Nan	ne of Issuing Company	Nos of Shares		
	Life Incurance	Policy & Other		
Name of Issuing		Amount		
	1		2	
HDFC LIFE INSURANCE (13207594) UNIT LINK PLAN		1,00,000/- Rs.		
PRI. 10,000/-Rs. HALP Y	EARLY E (13345053) UNIT LINK PLAN	1,50,000/- Rs.		
PRI. 15,000/-Rs. HALP YEARLY L.I.C. (372717531) PRI. 624/-Rs. QUARTARLY		50,000/- Rs.		
D.I.C. (3/2/1/331) 1101	Bank Deposites/sec	urities & Investments		
	Name of Bank	City 2	Amount 3	
1) Fixed Deposites				
2) Saving Bank A/Cs	S.B.I. BANK SHANTI NAGAR RAIPUR S.B.I. BANK SHANTI NAGAR RAIPUR (JOINT ACCOUNT) O.B.C. BANK COLLECTORAT RAIPUR	RAIPUR RAIPUR	1873.00/- Rs 3891.17/- Rs 76380.00/- Rs	
3) PPF	-	-	-	
4) GPF		-		
5) NSS	-			
6) Others/ Mutual fund	SBI MUTUAL FUND (1500/- Per Month) regular G Auto ECS SBI MUTUAL GOLD FUND (1000/- Per Month) regular G Auto ECS		37149.29/- Rs. 1084.94/- Rs.	

In case where it is not possible to assess the value accurately the approximate value to present condition may be indicated.

Note: The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

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Signature & Date

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